

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 220 OF 1998
 Applicant(s) Naurang Lal Respondent(s) U.O.I. & Co.
 Advocate for Applicant(s) Mr. Mukesh Vyas Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

25/8/98

Mr. Mukesh Vyas, Counsel for the Applicant

Register Put up in Court for admission on 01/9/98

[Signature]
 REGISTRAR
 C.A.T. JODHPUR

18
16
9

01.9.98

Mr. Mukesh Vyas, Counsel for applicant.

Heard.

The learned counsel to the applicant wants to withdraw the OA and he further submits that liberty be also granted for the same.

We have considered the OA. In view of prayer made by learned counsel to applicant the OA is dismissed as withdrawn and the applicant is free to file a fresh OA if he so desired.

The OA stands disposed of.

[Signature]
Gopal Singh
 Adm. Member

[Signature]
 ए. के. मिश्रा
 A. K. MISHRA
 न्यायिक सदस्य
 JUDL. MEMBER

Part II and III destroyed in my presence on 4.4.06 under the supervision of section officer (J) as per order dated 28/2/2006

[Signature]
 Section Officer (Record)

Copy of order sent to Messrs. Vyas & Co. along with OA petition sent to R/1 to R/2 by Regd AD vide no. 348-350 dt 9/9/98
8/9/98